

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/7609/2026 BLAPL/2514/2026	BHUBAN HARIJAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KUNDRA /134 /2025 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000008/2026
2	D-BLAPL/6619/2026 BLAPL/2515/2026	MRUTYUNJAY DAS VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0002552/2025
3	D-BLAPL/7610/2026 BLAPL/2516/2026	RANJIT ORAM VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	//0 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur SPL. 2(a)C.C./0000002/2026
4	D-BLAPL/7269/2026 BLAPL/2517/2026	BIPIN MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /87 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000128/2025
5	D-BLAPL/7611/2026 BLAPL/2518/2026	KALIA MATHA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	HINJILI /106 /2026 J.M.F.C.,HINJILI(Ganjam) GR/0000124/2026
6	D-BLAPL/7612/2026 BLAPL/2519/2026	RAJESH ORAM VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	//0 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur SPL. 2(a)C.C./0000001/2026
7	D-BLAPL/7626/2026 BLAPL/2520/2026	BHASKAR HIAL VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KORAPUT TOWN /128 /2025 ADDL DISTRICT AND SESSIONS JUDGE CT/0000198/2025
8	D-BLAPL/7615/2026 BLAPL/2521/2026	RAJU @ BUTI @ RAJESH KUMAR PATRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PALLAHARA /375 /2024 A.D.J.,TALCHER(Anugul) CT/0000179/2025
9	D-BLAPL/7536/2026 BLAPL/2522/2026	ALOK SAHOO VS STATE OF ODISHA	RAJ KUMAR ROUT VS	LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025
10	D-BLAPL/7624/2026 BLAPL/2523/2026	GULIPAGI CHIRANJEEVI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0002316/2025
11	D-BLAPL/7633/2026 BLAPL/2524/2026	MOHAN GALLARI @ MOHAN GOLLARI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	BOIPARIGUDA /132 /2018 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000061/2018

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12	D-BLAPL/7588/2026 BLAPL/2525/2026	BINOD SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /427 /2025 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000695/2025
13	D-BLAPL/7593/2026 BLAPL/2526/2026	SURYA MANI MUDULI @ NALIA @ NALU VS STATE OF ODISHA	BISWARANJAN DALAI VS	TANGI /466 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0002049/2025
14	D-BLAPL/7638/2026 BLAPL/2527/2026	SWAPAN NASKAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JAJPUR ROAD /33 /2026 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) Spl/0000006/2026
15	D-BLAPL/7596/2026 BLAPL/2528/2026	HARI NAIK VS STATE OF ODISHA	JULU KHANSAMA VS	KUNDHEIGOLA /264 /2025 J.M.F.C,REAMAL(Debagarh) CT/0000557/2025
16	D-BLAPL/7646/2026 BLAPL/2529/2026	SIDHANTA DIGAL VS STATE OF ODISHA	KAILASH KUMAR MUKHI VS	TUMUDIBANDHA /125 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000168/2025
17	D-BLAPL/7671/2026 BLAPL/2530/2026	NAIMISH BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH /48 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000006/2026
18	D-BLAPL/7679/2026 BLAPL/2531/2026	SURYAKANTA PRADHAN @ BABULI @ BABUL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MANIABANDHA /82 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000009/2024
19	D-BLAPL/7672/2026 BLAPL/2532/2026	DHANURJAYA BINDHANI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KOTPAD /201 /2022 A.D.J.,JEYPORE(Koraput) CT/0000048/2023
20	D-BLAPL/7446/2026 BLAPL/2533/2026	AKSHYA MAHANANDA @ AKSHAYA MAHANANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BHEDEN /220 /2024 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/0000056/2024
21	D-BLAPL/7682/2026 BLAPL/2534/2026	ABHIJIT ROUT @ PINKU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
22	D-BLAPL/7660/2026 BLAPL/2535/2026	GAVASKAR NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	PHIRINGIA /230 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000148/2024
23	D-BLAPL/7668/2026	GUNU @ AKHILA NAIK	RONIT GHOSH	SAMAL /320 /2025

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	BLAPL/2536/2026	VS STATE OF ODISHA	VS	J.M.F.C,TALCHER(Anugul) GR/0001558/2025
24	D-BLAPL/7674/2026 BLAPL/2537/2026	DHARMENDAR SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	MACHHKUND /71 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000084/2024
25	D-BLAPL/7702/2026 BLAPL/2538/2026	DEV SINGH LODHI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000004/2026
26	D-BLAPL/7684/2026 BLAPL/2539/2026	ROHIT KUMAR ROUT @ ROHIT VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
27	D-BLAPL/7723/2026 BLAPL/2540/2026	TAPAN BHOI @ TAPU VS STATE OF ODISHA	DEBI PRASAD PATNAIK VS	KANDARPUR /141 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001052/2025
28	D-BLAPL/7696/2026 BLAPL/2541/2026	KALIA MATHA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	HINJILI /108 /2026 J.M.F.C.,HINJILI(Ganjam) GR/0000125/2026
29	D-BLAPL/7567/2026 BLAPL/2542/2026	RAMA CHANDRA SANTA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /292 /2024 A.D.J.,UMERKOTE(Nabarangapur) CT/0000030/2025
30	D-BLAPL/7698/2026 BLAPL/2543/2026	KARTIK SINGH VS STATE OF ODISHA	PRATAP KESHARI DEO VS	CYBER CRIME AND E.O, BALASORE /12 S.D.J.M.,BALASORE(Baleshwar) CT/0000182/2026
31	D-BLAPL/7516/2026 BLAPL/2544/2026	THAKUR DAS @ THAKURA NAHAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /130 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0000388/2026
32	D-BLAPL/7461/2026 BLAPL/2545/2026	BASU DAS @ BASUMATI PAIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	SOHELLA /30 /2024 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/0000004/2024
33	D-BLAPL/7380/2026 BLAPL/2546/2026	BISHAL MAHANANDA VS STATE OF ODISHA	BIDYADHAR PANDA VS	HIRAKUD /210 /2025 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000033/2026
34	D-BLAPL/6370/2026 BLAPL/2547/2026	SIBARAM PRADHAN VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	HINDOL /151 /2025 S.D.J.M.,HINDOL(Dhenkanal)

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35	D-BLAPL/7190/2026 BLAPL/2548/2026	STATE OF ODISHA SUSIL NAYAK VS	DEBASNAN DAS VS	GR/0000434/2025 DHAMARA PS /87 /2024 DISTRICT & SESSIONS JUDGE,BHADRA
36	D-BLAPL/7728/2026 BLAPL/2549/2026	STATE OF ODISHA MITRABHANU PATRA VS	SOUMYA RANJAN DAS VS	ST/0000162/2025 KARANJIA /296 /2025 A.D.J.,KARANJIA(Mayurbhanj)
37	D-BLAPL/7407/2026 BLAPL/2550/2026	STATE OF ODISHA KANHU CHARAN BARIK VS	SANJAYA KUMAR PATRI VS	ST/0000077/2025 Tantiapal Marine /80 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA
38	D-BLAPL/7484/2026 BLAPL/2551/2026	STATE OF ODISHA APU @ RATAN KUMAR @ RATNAKAR MEHENTAR VS	PABITRA KUMAR NAYAK VS	ST/0000063/2025 JALESWAR /28 /2024 SPECIAL JUDGE (POCSO), BALASORE(E
39	D-BLAPL/5822/2026 BLAPL/2552/2026	STATE OF ODISHA SANTOSH NAIK VS	LAMBODOR ACHARI VS	Spl/0000013/2024 BELLAGUNTHA /390 /2025 A.D.J.,BHANJANAGAR(Ganjam)
40	D-BLAPL/7538/2026 BLAPL/2553/2026	STATE OF ODISHA GOPAL JANI VS	PVS NANAJI ACHARY VS	ST/0000005/2026 B.SINGHPUR /82 /2022 A.D.J.,JEYPORE(Koraput)
41	D-BLAPL/7637/2026 BLAPL/2554/2026	STATE OF ODISHA DAMPI ALIS @ DIKESH PRASAD DIWAN VS	PRATAP CHANDRA CHHINCHANI VS	CT/0000135/2022 KUNDEI /101 /2025 SPECIAL JUDGE(POCSO), NABARANGP
42	D-BLAPL/7645/2026 BLAPL/2555/2026	STATE OF ODISHA RAJKISHOR SAHOO VS	PANCHANAN PANIGRAHI VS	TR/0000048/2025 GANIA /153 /2025 J.M.F.C.,DASAPALLA(Nayagarh)
43	D-BLAPL/6878/2026 BLAPL/2556/2026	STATE OF ODISHA SASHANKA SEKHAR PATTNAYAK VS	BAISHNAB CHARAN PATRA VS	GR/0000590/2025 JARAPADA /391 /2023 A.D.J.,ANGUL(Anugul)
44	D-BLAPL/7647/2026 BLAPL/2557/2026	STATE OF ODISHA KISHORE SAHOO VS	PANCHANAN PANIGRAHI VS	CT/0000199/2024 GANIA /153 /2025 J.M.F.C.,DASAPALLA(Nayagarh)
45	D-BLAPL/7814/2026 BLAPL/2558/2026	STATE OF ODISHA ASHMA BEGUM VS STATE OF ODISHA	BISWARANJAN DALAI VS	GR/0000590/2025 // DISTRICT & SESSIONS JUDGE,CUTTAC 2(A)CC/0000023/2026

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46	D-BLAPL/7012/2026 BLAPL/2559/2026	TADI ESWAR RAO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDILI /52 /2026 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000109/2026
47	D-CMAPL/10819/2026 CMAPL/29/2026	MANORANJAN SATAPATHY VS RASHMIPRAVA DASH	TUSAR KUMAR MISHRA VS	// () //
48	D-CMAPL/11404/2026 CMAPL/30/2026	RAJDHANI AMBULANCE DRIVERS ASSOCIATION, BBSR VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// () //
49	D-CMAPL/11180/2026 CMAPL/31/2026	PRADIPTA KUMAR SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //
50	D-CMP/11004/2026 CMP/485/2026	JAGATSINGHPUR MUNICIPALITY VS BIRAJA CHEMICALS,CUTTACKK	SAMVIT MOHANTY VS	// SR CIVIL JUDGE (COMMERCIAL COUR CS/0000164/2023
51	D-CMP/10923/2026 CMP/486/2026	ROMATH KUMAR SWAIN VS SATYABRATA SETHI	MANAS RANJAN SATPATHY VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC CS/0000802/2018
52	D-CMP/11329/2026 CMP/487/2026	SUDHIR CHARAN JENA VS NANDITA MOHANTY	NIRANJAN LENKA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2024
53	D-CMP/10995/2026 CMP/488/2026	MINATI BARIK VS STATE OF ODISHA	UMESH CHANDRA DORA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) EC/0000009/2018
54	D-CMP/11137/2026 CMP/489/2026	CHITTARANJAN SAHU VS SASMITA SAHU	SOUGAT DASH VS	// CIVIL JUDGE (SD) CUM ASJ AT SOHELA Mat/0000001/2024
55	D-CMP/11167/2026 CMP/490/2026	JULLY SWAIN VS MINATI MOHANTY	MAMATA MISHRA VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTAC CS/0000372/2021
56	D-CMP/11205/2026 CMP/491/2026	AMIYA KUMAR JENA VS RANJAN KUMAR JENA	GOURAV DASH VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr CS/0000370/2022
57	D-CMP/11282/2026	DILLIP SAMAL@DILIP KUMAR SAMAL	SOUMYA MISHRA	//

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	CMP/492/2026	VS ISWAR CHANDRA DIKHIT	VS	CIVIL JUDGE (JD)-CUM-JMFC, KAKATP EC/0000003/2025
58	D-CMP/10787/2026 CMP/493/2026	KISHORE KUMAR BISWAL VS HEMANTA KUMAR DAS	ASIT KUMAR OTTA VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000012/2022
59	D-CMP/4159/2026 CMP/494/2026	BISWARANJAN PARIDA VS REGISTRAR CIVIL COURTS, BBSR, KHORDHA	VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0002244/2019
60	D-CONTC/1923/2026 CONTC/1542/2026	M.C. OF MAA SINDUREI HIGH SCHOOL, KURIKANA VS DR.N.THIRUMALA NAIK, IAS	MAHENDRA KUMAR SAHOO VS	// () //
61	D-CONTC/3325/2026 CONTC/1543/2026	NILABATI MAJHI VS P.K.PATRO, DIST. LABOUR OFFICER,ROURKELA	ADV. VS	// () //
62	D-CONTC/4195/2026 CONTC/1544/2026	BISWARAJ PATRA VS DR. N.THIRUMALA NAIK, IAS	SURAJ MOHANTY VS	// () //
63	D-CONTC/8511/2026 CONTC/1545/2026	PARESWAR ROY VS RAGHURAM R. IYER, I.A.S	ADV. VS	// () //
64	D-CONTC/8543/2026 CONTC/1546/2026	MANOJ KUMAR NAIK VS SUBRAT NAYAK, ADDL. SEC. TO GOVT., DEPT. OF WATER RESOURCES, GOVT. OF ODISHA	ADV. VS	// () //
65	D-CONTC/8570/2026 CONTC/1547/2026	AMULYA RATNA JENA VS ARAVIND AGRAWAL, I.A.S	MANOJ KUMAR MOHANTY VS	// () //
66	D-CONTC/8707/2026 CONTC/1548/2026	SANJAY KUMAR BEHERA VS HEMAKANTA SAY, IAS	ADV. VS	// () //
67	D-CONTC/8714/2026 CONTC/1549/2026	DR. DHANESWAR SAHOO VS N.R SEKAR RAJU,SECRETARY MINISTRY OF HOME AFFAIRS	SOBHANA SAHOO VS	// () //
68	D-CONTC/8770/2026 CONTC/1550/2026	SUBHASISH PATTNAIK VS	ADV VS	// ()

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69	D-CONTC/8776/2026 CONTC/1551/2026	DR. BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KEONJHAR BRUNDABAN MAHAMALLIK VS	ADV VS	// // ()
70	D-CONTC/9244/2026 CONTC/1552/2026	DR. N THIRUMALA NAIK, IAS, SECRETARY SCHOOL AND MASS EDUCATION DEPTT. SUBASH CHANDRA SUBUDHI VS	SANDHYARANI PANI VS	// // ()
71	D-CONTC/9252/2026 CONTC/1553/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SADHANA PRADHAN VS	ADV. VS	// // ()
72	D-CONTC/9296/2026 CONTC/1554/2026	DR.N.THIRUMALLA NAIK, I.A.S CHHABILA NAIK VS	ADV. VS	// // ()
73	D-CONTC/9301/2026 CONTC/1555/2026	PREETAM JEET NAYAK, DIRECTOR (ST) CUM SPECIAL SEC. ST AND SC DEVELOPMENT, BHUBANESWAR KARNA MOHANTA VS	ADV. VS	// // ()
74	D-CONTC/9316/2026 CONTC/1556/2026	AUROVINDO AGRAWAL, IAS RAGHUNATH MOHANTY VS	ADV. VS	// // ()
75	D-CONTC/9318/2026 CONTC/1557/2026	ARAVIND AGRAWAL, IAS NIRANJAN MOHAPATRA VS	ADV. VS	// // ()
76	D-CONTC/9495/2026 CONTC/1558/2026	ARAVIND AGRAWAL, IAS BICHITRANANDA SAHU VS	SANGRAM JENA VS	// // ()
77	D-CONTC/10275/2026 CONTC/1559/2026	ARVIND AGRAWAL, I.A.S MADHUSUDAN CHAND VS	ADV. VS	// // ()
78	D-CONTC/10278/2026 CONTC/1560/2026	SANJEEB KUMAR MISHRA, IAS JANAKAR NAYAK VS	ADV. VS	// // ()
79	D-CONTC/10593/2026 CONTC/1561/2026	RABI NARAYAN ACHARYA, TAHASILDAR, MAHAKALPARA RUPABANTA PADHAN VS	ADV. VS	// // ()
		KALPANA DASH, PRINCIPAL CUM SECY OF PANCHAYAT WOMEN AND HIGHER SECONDARY SCHOOL, SABARNAPUR		//

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80	D-CONTC/10825/2026 CONTC/1562/2026	GUNABATI DEI VS JYOTIKANTA SAHU, D.E.O., BARGARH	ADV. VS	// 0 //
81	D-CONTC/11250/2026 CONTC/1563/2026	SHYAMA SUNDAR DIKHIT VS B.PARAMESWARAN, COMM.-CUM-SECRETARY TO GOVT. OF ODISHA	ADV. VS	// 0 //
82	D-CONTC/11284/2026 CONTC/1564/2026	SRIKANTA PATRA VS B.PARAMESWARAN, COMM. CUM SECRETARY TO GOVT. OF ODISHA	ADV. VS	// 0 //
83	D-CONTC/9243/2026 CONTC/1565/2026	PUSPANJALI SAHU @ PUSPANJALI DASH VS SANJEEB KUMAR MISHRA, IAS, PRINCIPAL FINANCE DEPTT	SANDHYARANI PANI VS	// 0 //
84	D-CONTC/10147/2026 CONTC/1566/2026	HARDHIK ROUSTRAY VS SUVASH CHANDRA NATHSHARMA, CHIEF GENERAL MANAGER (MSME), ODISHA	SARADA P. SARANGI VS	// 0 //
85	D-CONTC/10738/2026 CONTC/1567/2026	JHANSI MOHANTY VS MRUTYUNJAYA TRIPATHY, OAS, TAHASILDAR, BHUBANESWAR	SARADA PRASANNA SARANGI VS	// 0 //
86	D-CONTC/6812/2026 CONTC/1568/2026	BINAYAK SAHOO VS TAPAS RANJAN DEHURY, SUB-DIVISIONAL MAGISTRATE, JAJPUR	ADV. VS	// 0 //
87	D-CONTC/7267/2026 CONTC/1569/2026	NIRMALA KUMAR NATH VS UMA NANDURI, PRINCIPAL CHIEF CONSERVATOR OF FORESTS (KL), KHURDA	ADV. VS	// 0 //
88	D-CONTC/7842/2026 CONTC/1570/2026	BASANTA KUMAR PRADHAN VS DR. N.THIRUMALA NAIK ,I.A.S	ADV. VS	// 0 //
89	D-CONTC/8524/2026 CONTC/1571/2026	BISIKESHAN @ BISHIKESHAN NAG VS DR.MAHESWAR SWAIN, I.A.S	ADV. VS	// 0 //
90	D-CONTC/8948/2026 CONTC/1572/2026	TOTA RAMA RAO VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
91	D-CONTC/8890/2026	SOUMYARANJAN SAHOO	ADV	//

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	CONTC/1573/2026	VS DR. BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KEONJHAR	VS	() //
92	D-CONTC/8949/2026 CONTC/1574/2026	NATABAR NAYAK VS SIDHESWAR BALIRAM BONDER, IAS	ANIL KUMAR DAS VS	// ()
93	D-CRLA/3048/2026 CRLA/276/2026	BADAL PILEI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	BALIANTA P.S. /341 /2018 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0003388/2018
94	D-CRLA/5304/2026 CRLA/277/2026	SAGAR HANSDAH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /166 /2025 A.D.J.,UDALA(Mayurbhanj) ST/0000225/2025
95	D-CRLA/6037/2026 CRLA/278/2026	TUKUNA BADATIA VS STATE OF ODISHA	REBATI LATA PANDA VS	DIGAPAHANDI /256 /2022 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000104/2022
96	D-CRLA/7401/2026 CRLA/279/2026	RASHMIRANJAN @ RASHMI RANJAN PARIDA VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	NISCHINTAKOILI /102 /2021 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000095/2021
97	D-CRLA/6869/2026 CRLA/280/2026	KAMLESH SHA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA GRPS /88 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsug Spl/0000039/2025
98	D-CRLA/7565/2026 CRLA/281/2026	BINOD BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /289 /2012 A.D.J., SORO(Baleshwar) ST/0000094/2013
99	D-CRLA/4267/2026 CRLA/282/2026	ANJAN ROUT@CHILU VS STATE OF ODISHA	DEBASANAN DAS VS	RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000076/2023
100	D-CRLA/7075/2026 CRLA/283/2026	SUMAN PRADHAN VS STATE OF ODISHA	JAYANTI PANIGRAHI VS	KHAJURIPADA /48 /2023 A.D.J,PHULBANI(Kandhamal) ST/0000002/2024
101	D-CRLLP/7563/2026 CRLLP/33/2026	STATE OF ODISHA VS SANATAN NAG	PARTHA SARATHI NAYAK, A.G.A. VS	BOUDH /153 /2024 DISTRICT & SESSIONS JUDGE,BOUDH(ST/0000031/2024
102	D-CRLMC/7391/2026 CRLMC/899/2026	MAMIR@MOMIR DHOBA VS	AMIT KUMAR NATH VS	MAIDALPUR /77 /2025 SPECIAL JUDGE(POCSO), NABARANGP

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103	D-CRLMC/7405/2026 CRLMC/900/2026	STATE OF ODISHA MANOJ SWAIN VS	SOUBHAGYA SWAIN VS	TR/0000054/2025 / /0 J.M.F.C,CUTTACK(Cuttack)
104	D-CRLMC/7411/2026 CRLMC/901/2026	STATE OF ODISHA DHADU SAMANTARAY VS	AKHAND VS	EXECUTION CASE/0000168/2023 PIPLI /296 /2015 J.M.F.C.,PIPLI(Puri)
105	D-CRLMC/7440/2026 CRLMC/902/2026	STATE OF ODISHA PABITRA SAHU VS	P.ANUP DASH VS	GR/0000424/2015 CHATRAPUR /405 /2025
106	D-CRLMC/7452/2026 CRLMC/903/2026	STATE OF ODISHA ADITI NANDA VS	CHANDAN KUMAR MOHANTY VS	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000951/2025 TOMANDO /228 /2022
107	D-CRLMC/7462/2026 CRLMC/904/2026	STATE OF ODISHA ADITI NANDA VS	CHANDAN KUMAR MOHANTY VS	J.M.F.C.,BHUBANESWAR(Khordha) CT/0005787/2022 TOMANDO /24 /2020
108	D-CRLMC/7515/2026 CRLMC/905/2026	STATE OF ODISHA BANSIDHAR AGHRIA VS	DHANANJAYA MUND VS	J.M.F.C.,BHUBANESWAR(Khordha) CT/0000833/2020 GOLAMUNDA /133 /2016
109	D-CRLMC/7881/2026 CRLMC/906/2026	STATE OF ODISHA SANJAY YADAB VS	ARUN KUMAR BEHERA VS	S.D.J.M.,NILAGIRI(Baleshwar) CRMC/0000022/2026 NILGIRI /96 /2026
110	D-CRLMC/8035/2026 CRLMC/907/2026	STATE OF ODISHA SUBHRANSHU MOHAN DASH VS	LALIT KUMAR MAHARANA VS	S.D.J.M.,BHUBANESWAR(Khordha) / /0 2(C)CC/0000038/2024
111	D-CRLMC/4833/2026 CRLMC/908/2026	STATE OF ODISHA PADMALOCHAN SAHOO VS	RAGHUNATH DASMOHAPATRA VS	THAKURMUNDA /28 /2010 A.D.J.,KARANJIA(Mayurbhanj)
112	D-CRLMC/7687/2026 CRLMC/909/2026	STATE OF ODISHA RAHIM KHAN VS	SURYAKANTA DWIBEDI VS	ST/0000011/2012 / /0 J.M.F.C.,RANPUR(Nayagarh)
113	D-CRLMC/8164/2026 CRLMC/910/2026	STATE OF ODISHA PUSPALATA PRADHAN@BASTIA VS STATE OF ODISHA	MITHUN DAS VS	CRMC/0000006/2026 / /0 JUDGE FAMILY COURT,PURI(Puri) CRL.EXN/0000016/2023

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114	D-CRLMC/7893/2026 CRLMC/911/2026	MADHAB CHANDRA SAHU @ MADHA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BHATILI /117 /2023 SPECIAL JUDGE (POCSO), BARGARH(B Spl/000027/2023
115	D-CRLMC/7571/2026 CRLMC/912/2026	SUNITA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /266 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000128/2025
116	D-CRLMP/7722/2026 CRLMP/373/2026	BIJAY GOLDAR VS STATE OF ODISHA	BIBHUDUTTA SURYAVANSHI VS	CHANDRASEKHARPUR /681 /2025 () //
117	D-CRLMP/5310/2026 CRLMP/374/2026	P. SUNIL VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// () //
118	D-CRLMP/4915/2026 CRLMP/375/2026	SNIGDHA SWAIN VS DEPUTY COMMISSIONER OF POLICE, CUTTACK	SANDIPANI NAYAK VS	//0 () //
119	D-CRLMP/7222/2026 CRLMP/376/2026	PRAVATI SETHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /129 /2026 () //
120	D-CRLMP/7215/2026 CRLMP/377/2026	KABULA BEHERA VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	BANDAR MARINE /28 /2025 () //
121	D-CRLMP/7334/2026 CRLMP/378/2026	MINAKSHI CHAHATARAY VS SATYASMRUTI PARIDA	JYOTIRMAYA SAHOO VS	//0 () //
122	D-CRLMP/7400/2026 CRLMP/379/2026	CHARULATA DALAI VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	ASTARANGA /52 /2025 () //
123	D-CRLMP/4882/2026 CRLMP/380/2026	P. SRINIVASA RAO VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// () //
124	D-CRLREV/7835/2026 CRLREV/211/2026	PREMANANDA SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SAHID NAGAR P.S. /508 /2015 3RD A.D.J., BHUBANESWAR(Khordha) CRA/0000091/2023
125	D-CRLREV/2113/2026	GOURA PRASAD MOHAPATRA	SURYAKANTA DASH	KHANDAGIRI P.S. /237 /2024

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	CRLREV/212/2026	VS STATE OF ODISHA	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CT/0000183/2024
126	D-CRLREV/7015/2026 CRLREV/213/2026	SUNIL KUMAR DAS VS LIPIKA SAMAL	DIPTIRANJAN MOHAPATRA VS	//0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar CRMC/0000099/2025
127	D-CRLREV/34041/2025 CRLREV/214/2026	MINA KUMARI DAS@TARAI VS MANOJ KUMAR TARAI	BIPLAB P.B. BAHALI VS	//0 JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000158/2019
128	D-EXP/7826/2026 EXP/29/2026	PRADIP KUMAR KHUNTIA VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //
129	D-EXP/7829/2026 EXP/30/2026	DHABALESWAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //
130	D-EXP/7825/2026 EXP/31/2026	MINAKETAN NAG VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //
131	D-EXP/7827/2026 EXP/32/2026	RAMA KRUSHNA BOXI VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //
132	D-FAO/11188/2026 FAO/107/2026	KASTURIKA MALLICK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001050/2016
133	D-FAO/11016/2026 FAO/108/2026	DR.SASMITA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0003047/2017
134	D-FAO/11185/2026 FAO/109/2026	PRAGYAN SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001047/2016
135	D-FAO/11192/2026 FAO/110/2026	MAMATA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001051/2016
136	D-FAO/9414/2026 FAO/111/2026	D.M., ORIENTAL INSURANCE CO.LTD., BBSR VS	PRASANTA KUMAR MAHALI VS	// COMMISSIONER EMPLOYEES COMPEN

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137	D-FAO/11295/2026 FAO/112/2026	LABANG MUDULI SEBATI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	EC/0000047/2016 // STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0001257/2016
138	D-FAO/11303/2026 FAO/113/2026	RAJASHREE DASH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0000462/2014
139	D-GUAP/11106/2026 GUAP/4/2026	DAMAYANTI@ROJALIN DAS@PATTANAIAK VS DAITARI PATTANAIAK	SATYAJIT MOHAPATRA (2) VS	// JUDGE FAMILY COURT, BALASORE (Balasore) GMC/0000012/2025
140	D-JCRLA/8150/2026 JCRLA/108/2026	SUDAM MALLICK VS STATE OF ODISHA	ADV. VS	BINJHARPUR /281 /2025 A.D.J., JAJPUR (Jajapur) CT/0000102/2025
141	D-JCRLA/8151/2026 JCRLA/109/2026	TAPAN DALEI VS STATE OF ODISHA	ADV. VS	JENAPUR /176 /2017 A.D.J., CHANDIKHOLE (Jajapur) CT/0000119/2018
142	D-JCRLA/8153/2026 JCRLA/110/2026	NIREN@NIRANJAN SINKU VS STATE OF ODISHA	ADV. VS	TELKOI /73 /2025 AD-HOC A.D.J.(FTSC), KEONJHAR (Kendrapada) ST/0000020/2025
143	D-JCRLA/8156/2026 JCRLA/111/2026	SANTOSH NAYAK VS STATE OF ODISHA	ADV. VS	TELKOI /73 /2025 AD-HOC A.D.J.(FTSC), KEONJHAR (Kendrapada) ST/0000020/2025
144	D-JCRLA/8157/2026 JCRLA/112/2026	MITHUN BEHERA VS STATE OF ODISHA	ADV. VS	KARANJIA /82 /2019 A.D.J., KARANJIA (Mayurbhanj) ST/0000072/2019
145	D-JCRLA/8158/2026 JCRLA/113/2026	BIKRAM SANTA VS STATE OF ODISHA	ADV. VS	UMERKOTE /322 /2023 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000004/2024
146	D-LAA/8921/2026 LAA/31/2026	SPL.L.A.O., TALCHER BIMLAGARH NEW BG RAIL LINK PROJECT, TALCHER VS DILESWAR MAHANTA	PRABIR KUMAR RAY, A.G.A VS	// PO, LA, R AND RA (ND), SAMBALPUR (Sambalpur) LA/0000083/2023
147	D-LAA/9995/2026 LAA/32/2026	SPECIAL LAND ACQUISITION OFFICER, ANANDPUR BARRAGE PROJECT, KEONJHAR VS DAMODAR SAHOO	ANJODHYA RANJAN DASH, A.G.A VS	// PO, LA, R AND RA (ND), SAMBALPUR (Sambalpur) LA/0000667/2023

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148	D-MACA/11102/2026 MACA/278/2026	BIJAY KUMAR BISWAL VS RATNAKAR PRADHAN	PRABASH CHANDRA PATTANAIAK VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000030/2018
149	D-MACA/11321/2026 MACA/279/2026	CHARULATA MALLIK VS NABAKISHORE MALLIK	LAXMIDHAR MAHAPATRA VS	// 3RD A.D.J., BHUBANESWAR(Khordha) Mac/0000133/2023
150	D-MACA/8875/2026 MACA/280/2026	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS SIBARAM PANDA	SASWATA PATNAIK VS	// II MACT,CUTTACK(Cuttack) Mac/0000752/2007
151	D-MATA/10903/2026 MATA/94/2026	PUSPANJALI SETH VS BHARAT SETH	SUNIL KUMAR PANDA VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000099/2016
152	D-MATA/11005/2026 MATA/95/2026	KUNU @ JANAK KUMAR DASH VS SILU @ SREEMAYEE DASH	SUSHANT KUMAR PRADHAN (3) VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000292/2015
153	D-MATA/8508/2026 MATA/96/2026	SONALI NAYAK VS ASHOK KUMAR SWAIN	ABHILASH MISHRA VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000209/2019
154	D-MATA/11150/2026 MATA/97/2026	BISWAJIT MISHRA VS SAUMYA MISHRA	RAJIB LOCHAN PATTNAIK VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000192/2024
155	D-RSA/6575/2026 RSA/149/2026	CHANDRIKA PANDA VS SANDHYARANI PANDA	ASUTOSH SAHOO VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000031/2025
156	D-RVWPET/8809/2026 RVWPET/70/2026	LITAN KUMAR JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// () //
157	D-RVWPET/8712/2026 RVWPET/71/2026	COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX,ODISHA VS JINDAL STEEL LIMITED	SUNIL MISHRA,S.C VS	// () //
158	D-RVWPET/10201/2026 RVWPET/72/2026	BISWANATH MAHARANA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// () //
159	D-RVWPET/10863/2026	KSHAMANIDHI BADI	TANMAY MISHRA	//

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	RVWPET/73/2026	VS STATE OF ODISHA	VS	() //
160	D-RVWPET/10799/2026	CHITARANJAN JENA	TANMAY MISHRA	//
	RVWPET/74/2026	VS STATE OF ODISHA	VS	() //
161	D-SAO/10958/2026	KARPUR MANDAL	PRANGYA PARAMITA MOHANTY	//
	SAO/11/2026	VS GOUTAM DUTTA	VS	DISTRICT AND SESSIONS JUDGE,MALKA RFA/0000013/2024
162	D-TRP(C)/10835/2026	REHANA BEGUM	MOHAMMED RIAZ	//
	TRP(C)/72/2026	VS SAYAD HAPIJUR REHEMAN	VS	JUDGE FAMILY COURT,BHUBANESWAR CP/0000254/2021
163	D-TRP(C)/10971/2026	PARSHURAM NAYAK	SUSANTA KUMAR TRIPATHY	//
	TRP(C)/73/2026	VS SAMABARI RAM	VS	1ST A.D.J., CUTTACK(Cuttack) Mac/0001616/2025
164	D-TRP(C)/11086/2026	KABITA DHAL	ARIJEET MISHRA	//
	TRP(C)/74/2026	VS PRAVASH KUMAR DHAL	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000732/2025
165	D-WA/53201/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	//
	WA/435/2026	VS ANUPAM PRADHAN	VS	() //
166	D-WA/10952/2026	MANASEE MAHARANA	ADITYA N. DAS, (SR.ADV.)	//
	WA/436/2026	VS STATE OF ODISHA	VS	() //
167	D-WA/6455/2026	EXECUTIVE ENGINEER ELECTRICAL(TPNODL),BHADRAK	SURESH CHANDRA DASH	//
	WA/437/2026	VS APPELLATE AUTHORITY CUM DY ELECTRICAL INSPECTOR(T AND D), JAJPUR ROAD	VS	() //
168	D-WA/11632/2026	KABITA SA	JYOTI RANJAN DEO	//
	WA/438/2026	VS STATE OF ODISHA	VS	() //
169	D-WA/53652/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/439/2026	VS RASHMITA MOHAPATRA	VS	() //
170	D-WA/9461/2026	SAILESH DAS	SOUMYA MISHRA	//
	WA/440/2026	VS	VS	()

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171	D-WP(C)/11358/2026 WP(C)/8339/2026	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // ()
172	D-WP(C)/10978/2026 WP(C)/8340/2026	STATE OF ORISSA PINKY GUPTA VS	ARUPANANDA GOSWAMY VS	// // ()
173	D-WP(C)/9715/2026 WP(C)/8341/2026	STATE OF ODISHA M/S. SKM INFRAVENTURE PRIVATE LTD, KEONJHAR VS	BIPLABA P.B. BAHALI VS	// // ()
174	D-WP(C)/10994/2026 WP(C)/8342/2026	THE CT AND GST OFFICER, KEONJHARCIRCLE, JAJPUR P.GOPAL RAO VS	SHIVSANKAR MOHANTY VS	// // ()
175	D-WP(C)/10035/2026 WP(C)/8343/2026	STATE OF ODISHA PRECISION FABRICATION, CUTTACK VS	SRINIBASH SATAPATHY VS	// // ()
176	D-WP(C)/11359/2026 WP(C)/8344/2026	INDIAN OVERSEAS BANK, CUTTACK BENUDHAR DASH VS	SUSHANTA KUMAR MISHRA VS	// // ()
177	D-WP(C)/11006/2026 WP(C)/8345/2026	STATE OF ODISHA AMULYA KUMAR DAS VS	PITAMBAR PANDA VS	// // ()
178	D-WP(C)/11360/2026 WP(C)/8346/2026	STATE OF ODISHA SANTOSH KUMAR MAHABHOI VS	SUSHANTA KUMAR MISHRA VS	// // ()
179	D-WP(C)/11008/2026 WP(C)/8347/2026	STATE OF ORISSA SRIMANTA KUMAR BEHERA VS	PITAMBAR PANDA VS	// // ()
180	D-WP(C)/10237/2026 WP(C)/8348/2026	STATE OF ODISHA NILKAMAL BISHI VS	PRASANTA KUMAR PANDA VS	// // ()
181	D-WP(C)/11280/2026 WP(C)/8349/2026	STATE OF ODISHA M/S AWL AGRI BUSINESS, JAGATSINGHPUR VS	CHITTA RANJAN DAS VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/11158/2026 WP(C)/8350/2026	M/S SIGN GRAPHICS DESIGN AND ENGINEERINGM, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
183	D-WP(C)/10969/2026 WP(C)/8351/2026	KALYANI DASH VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //
184	D-WP(C)/10308/2026 WP(C)/8352/2026	TIKA CHANDRA JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
185	D-WP(C)/10605/2026 WP(C)/8353/2026	CHINMAYA PATRA VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //
186	D-WP(C)/11287/2026 WP(C)/8354/2026	LALITENDU BIDYADHAR MOHAPATRA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
187	D-WP(C)/10900/2026 WP(C)/8355/2026	SARAT KUMAT PARHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
188	D-WP(C)/11103/2026 WP(C)/8356/2026	TRIPATHY PADHY @ TRIPATI DAS VS HINDU PUBLIC, GANJAM	AROVIND PATTNAIK VS	// 0 //
189	D-WP(C)/10711/2026 WP(C)/8357/2026	M/S AHESAN SECURITY SERVICE, CUTTACK VS THE ASST COMMISSIONER CENTRAL TAX, GST AND CX CUTTACK I, CUTTACK	SUBASH CHANDRA SAHOO VS	// 0 //
190	D-WP(C)/11290/2026 WP(C)/8358/2026	RITOBROTO CHANDA VS XIM UNIVERSITY, BHUBANESWAR	ABINASH ACHARYA VS	// 0 //
191	D-WP(C)/11122/2026 WP(C)/8359/2026	JAGABANDHU DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
192	D-WP(C)/10964/2026 WP(C)/8360/2026	SAILABALA MISHRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
193	D-WP(C)/10772/2026	ASHOK KUMAR BEHRA	SANGRAM JENA	//

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	WP(C)/8361/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/11142/2026 WP(C)/8362/2026	M/S KAMRAN AGRI TRADERS, KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
195	D-WP(C)/11340/2026 WP(C)/8363/2026	M/S. AMAYRA TRADERS, SUNDARGARH VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, SUNDARGARH	ITISHREE TRIPATHY VS	// 0 //
196	D-WP(C)/10816/2026 WP(C)/8364/2026	MANOJ KUMAR KAR VS STATE OF ODISHA	RAM PRASAD MAHAPATRA VS	// 0 //
197	D-WP(C)/11341/2026 WP(C)/8365/2026	M/S. AMAYRA TRADERS, SUNDARGARH VS ADDITIONAL COMMISSIONER OD STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, SUNDARGARH	ITISHREE TRIPATHY VS	// 0 //
198	D-WP(C)/10833/2026 WP(C)/8366/2026	GYANENDRA KUMAR MISHRA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// 0 //
199	D-WP(C)/11020/2026 WP(C)/8367/2026	SUNITA PADHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
200	D-WP(C)/11342/2026 WP(C)/8368/2026	M/S. AMAYRA TRADERS, SUNDARGARH VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, SUNDARGARH	ITISHREE TRIPATHY VS	// 0 //
201	D-WP(C)/10913/2026 WP(C)/8369/2026	SESHADEB BEHERA VS VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SUJATA JENA VS	// 0 //
202	D-WP(C)/11022/2026 WP(C)/8370/2026	SUNITA PADHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
203	D-WP(C)/10344/2026 WP(C)/8371/2026	BENUDHARA MOHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
204	D-WP(C)/9850/2026 WP(C)/8372/2026	SOBHA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// 0

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205	D-WP(C)/10921/2026 WP(C)/8373/2026	STATE OF ODISHA SUVENDU DAS VS	AMIT PRASAD BOSE VS	// // 0
206	D-WP(C)/11023/2026 WP(C)/8374/2026	STATE OF ORISSA ROUNAK PADHI VS	SARAT CHANDRA MEKAP VS	// // 0
207	D-WP(C)/9855/2026 WP(C)/8375/2026	STATE OF ODISHA RAMESWAR NAG VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
208	D-WP(C)/10774/2026 WP(C)/8376/2026	STATE OF ODISHA SATYABRATA BEHERA VS	SANGRAM JENA VS	// // 0
209	D-WP(C)/11292/2026 WP(C)/8377/2026	STATE OF ODISHA M/S UMAKANTA DAS, JAJPUR VS	KAJAL SAHOO VS	// // 0
210	D-WP(C)/10792/2026 WP(C)/8378/2026	ASSISTANT COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, JAJPUR SASMITA MUDULI VS	SUSANTA KUMAR TRIPATHY VS	// // 0
211	D-WP(C)/11294/2026 WP(C)/8379/2026	STATE OF ODISHA DIBAKAR MALIK VS	SUDHIR KUMAR MALLICK VS	// // 0
212	D-WP(C)/11447/2026 WP(C)/8380/2026	SUB-REGISTRAR, ALI, KENDRAPRA THE MANAGING COMMITTEE, CHRIST COLLEGIATE SCHOOL, CUTTACK VS	PRABIN DAS VS	// // 0
213	D-WP(C)/11339/2026 WP(C)/8381/2026	STATE OF ODISHA M/S. AMAYRA TRADERS, SUNDARGARH VS	ITISHREE TRIPATHY VS	// // 0
214	D-WP(C)/10794/2026 WP(C)/8382/2026	ADDITIONAL COMMISSIONER OD STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, SUNDARGARH JASODAMAYEE NAYAK VS	SUSANTA KUMAR TRIPATHY VS	// // 0
215	D-WP(C)/9857/2026 WP(C)/8383/2026	STATE OF ODISHA BANA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/9862/2026 WP(C)/8384/2026	TANKADHAR NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
217	D-WP(C)/9693/2026 WP(C)/8385/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHAR VS THE CT AND GST OFFICER, KEONJHAR CIRCLE, JAJPUR	BIPLABA P.B. BAHALI VS	// 0 //
218	D-WP(C)/10109/2026 WP(C)/8386/2026	NOHAR AHIR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
219	D-WP(C)/8542/2026 WP(C)/8387/2026	M/S SHREE SAI JAGANNATH, ROURKELA, SUNDARGARH VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	RUDRA NARAYAN PARIJA VS	// 0 //
220	D-WP(C)/9694/2026 WP(C)/8388/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHAR VS THE CT AND GST OFFICER, KEONJHAR CIRCLE, JAJPR	BIPLABA P.B. BAHALI VS	// 0 //
221	D-WP(C)/10304/2026 WP(C)/8389/2026	RAMA CHANDRA MALLICK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
222	D-WP(C)/9705/2026 WP(C)/8390/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHAR VS THE CT AND GST OFFICER, KEONJHAR CIRCLE, JAJPUR	BIPLABA P.B. BAHALI VS	// 0 //
223	D-WP(C)/9708/2026 WP(C)/8391/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHAR VS THE CT AND GST OFFICER, KEONJHAR CIRCLE, JAJPUR	BIPLABA P.B. BAHALI VS	// 0 //
224	D-WP(C)/10904/2026 WP(C)/8392/2026	SIDHESWAR MANDAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
225	D-WP(C)/9377/2026 WP(C)/8393/2026	RATAN KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
226	D-WP(C)/10851/2026 WP(C)/8394/2026	BHARAT HALBA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
227	D-WP(C)/11353/2026	SUMMA REAL MEDIA PVT. LTD., BHUBANESWAR	PRASANTA KUMAR NANDA	//

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	WP(C)/8395/2026	VS COLLECTOR, KHURDA	VS	0 //
228	D-WP(C)/11241/2026 WP(C)/8396/2026	MANJURANI PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
229	D-WP(C)/10421/2026 WP(C)/8397/2026	LAKHMI NARAYANA RATHA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
230	D-WP(C)/10832/2026 WP(C)/8398/2026	ANANTA KISHORE BEHERA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
231	D-WP(C)/11484/2026 WP(C)/8399/2026	GOURA CHANDRA DHARAMAHAPATRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
232	D-WP(C)/8167/2026 WP(C)/8400/2026	SK.LIAQUAT ALI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
233	D-WP(C)/11025/2026 WP(C)/8401/2026	BANSHIDHAR NAIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
234	D-WP(C)/10905/2026 WP(C)/8402/2026	PURNA CHANDRA MAHAKHUDA VS VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SUJATA JENA VS	// 0 //
235	D-WP(C)/11361/2026 WP(C)/8403/2026	SOMANATH PRADHAN VS COLLECTOR, KANDHAMAL	RABINDRA KUMAR PATTANAİK VS	// 0 //
236	D-WP(C)/10412/2026 WP(C)/8404/2026	DCB BANK LIMITED, MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
237	D-WP(C)/11418/2026 WP(C)/8405/2026	HARIHAR PADHAN VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
238	D-WP(C)/10915/2026 WP(C)/8406/2026	DILLIP MAHANTA VS	AMIYA BHUSAN DASH VS	// 0

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		ORISSA MINERALS DEVELOPMENT COMPANY CO.LTD, BHUBANESWAR		//
239	D-WP(C)/10414/2026	SANJANA MEHER	ABHILASH MISHRA	//
	WP(C)/8407/2026	VS	VS	0
		SUNIL KUMAR MEHER		//
240	D-WP(C)/10419/2026	KATIKA RAJALAXMI	SANDHYARANI PANI	//
	WP(C)/8408/2026	VS	VS	0
		STATE OF ODISHA		//
241	D-WP(C)/55426/2025	RAMESH CHANDRA KHILAR	DURGESH NARAYAN RATH	//
	WP(C)/8409/2026	VS	VS	0
		STATE OF ODISHA		//
242	D-WP(C)/11350/2026	SIBA NARAYAN CHOTTRAY	NISHIKANTA MOHAPATRA	//
	WP(C)/8410/2026	VS	VS	0
		UCO, BANK, BBSR		//
243	D-WP(C)/10842/2026	JOYDEB BEHURA	AJAYA KUMAR TRIPATHY	//
	WP(C)/8411/2026	VS	VS	0
		STATE OF ODISHA		//
244	D-WP(C)/55562/2025	BIBEKANANDA NAYAK	RABI NARAYAN MISHRA	//
	WP(C)/8412/2026	VS	VS	0
		COMMISSIONER CUM SECY, HOUSING AND URBAN DEVELOPMENT DEPT, GOVT OF ODISHA, BBSR		//
245	D-WP(C)/11663/2026	ANJAN KUMAR KAR	ATUL TRIPATHY	//
	WP(C)/8413/2026	VS	VS	0
		STATE OF ODISHA		//
246	D-WP(C)/11665/2026	MRUTYUNJAY MANDOI	ATUL TRIPATHY	//
	WP(C)/8414/2026	VS	VS	0
		STATE OF ODISHA		//
247	D-WP(C)/10844/2026	JHANTU CHHATAR	AJAYA KUMAR TRIPATHY	//
	WP(C)/8415/2026	VS	VS	0
		STATE OF ODISHA		//
248	D-WP(C)/11426/2026	PRANAB KUMAR BALABANTARAY	SAIBRATA RATH	//
	WP(C)/8416/2026	VS	VS	0
		STATE OF ODISHA		//
249	D-WP(C)/11667/2026	SATYAJIT MOHANTY	ATUL TRIPATHY	//
	WP(C)/8417/2026	VS	VS	0
		STATE OF ODISHA		//

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250	D-WP(C)/10765/2026 WP(C)/8418/2026	NAJMA KHANAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// 0 //
251	D-WP(C)/11113/2026 WP(C)/8419/2026	ABDUL TAUFIQUE KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
252	D-WP(C)/11324/2026 WP(C)/8420/2026	BHOJARAJ DAS VS STATE OF ODISHA	JYOTI RANJAN BISWAL VS	// 0 //
253	D-WP(C)/5556/2026 WP(C)/8421/2026	BIPIN BIHARI HOTA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
254	D-WP(C)/10224/2026 WP(C)/8422/2026	GENIX CONSTRUCTION, CUTTACK VS STATE OF ODISHA	SANDEEP RAO PANDA VS	// 0 //
255	D-WP(C)/10384/2026 WP(C)/8423/2026	M/S. MOTHER EARTH RESOURCES PVT. LTD., KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT	SOMANATH MISHRA VS	// 0 //
256	D-WP(C)/10388/2026 WP(C)/8424/2026	M/S. MOTHER EARTH RESOURCES PVT. LTD., KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT	SOMANATH MISHRA VS	// 0 //
257	D-WP(C)/10945/2026 WP(C)/8425/2026	M/S.ABHIRAM SAHOO, BANKUAL, BHUBANESWAR VS SUPERINTENDENT OF GST AND CENTRAL EXCISE, BHUBANESWAR	RAMESH CHANDRA JENA VS	// 0 //
258	D-WP(C)/11044/2026 WP(C)/8426/2026	NATABAR BARICK VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
259	D-WP(C)/11109/2026 WP(C)/8427/2026	M/S PURNA CHANDRA MOHANTI VS CT AND GST OFFICER, KORAPUT CIRCLE	KAJAL SAHOO VS	// 0 //
260	D-WP(C)/11182/2026 WP(C)/8428/2026	RATHIA MUNDA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
261	D-WP(C)/10845/2026	CHANDRASEKHAR SWAIN	MANOJA KUMAR KHUNTIA	//

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	WP(C)/8429/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11581/2026 WP(C)/8430/2026	AMITA SASMAL VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
263	D-WP(C)/9526/2026 WP(C)/8431/2026	GOBARDHAN NAYAK VS NAKAPHODI NAYAK	GOBARDHAN NAYAK VS	// 0 //
264	D-WP(C)/10919/2026 WP(C)/8432/2026	DR.SATYABAN MANDAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
265	D-WP(C)/11501/2026 WP(C)/8433/2026	BHRAMARABARA SAHOO VS ENGINEER IN CHIEF, MINOR IRRIGATION	NISHIKANTA MOHAPATRA VS	// 0 //
266	D-WP(C)/10227/2026 WP(C)/8434/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD.KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT	SOMANATH MISHRA VS	// 0 //
267	D-WP(C)/10934/2026 WP(C)/8435/2026	DR.RABINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
268	D-WP(C)/10850/2026 WP(C)/8436/2026	PRATIMA BARIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
269	D-WP(C)/11031/2026 WP(C)/8437/2026	BINAYAK SATAPATHY VS STATE OF ODISHA	DEBANAN DAS VS	// 0 //
270	D-WP(C)/10234/2026 WP(C)/8438/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD, KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT	SOMANATH MISHRA VS	// 0 //
271	D-WP(C)/11690/2026 WP(C)/8439/2026	BIRANCHI MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
272	D-WP(C)/54397/2025 WP(C)/8440/2026	SAROJINI NAIK @ HEMBRAM VS	SIVA SANKAR CHAINI VS	// 0

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273	D-WP(C)/11101/2026 WP(C)/8441/2026	TAHASILDAR, RAIRANGPUR, MAYURBHANJ PITAMBAR PANDA VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// // ()
274	D-WP(C)/11387/2026 WP(C)/8442/2026	BASANTA KUMAR CHAKRA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //
275	D-WP(C)/11107/2026 WP(C)/8443/2026	MUNSI ABDUL SARFARAJ @ MUNCI ABDUL SARFARAJ ALLI VS HALIMA KHATUN	SATYAJIT MOHAPATRA (2) VS	// () //
276	D-WP(C)/10391/2026 WP(C)/8444/2026	M/S. MOTHER EARTH RESOURCES PVT. LTD., KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT	SOMANATH MISHRA VS	// () //
277	D-WP(C)/55492/2025 WP(C)/8445/2026	SADANANDA HOTTA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// () //
278	D-WP(C)/11666/2026 WP(C)/8446/2026	KALINGA POLY PACK PVT.LTD, KHURDA VS OMBUDSMAN I BHUBANESWAR, KHURDA	ANUP UDAYA SENAPATI VS	// () //
279	D-WP(C)/11461/2026 WP(C)/8447/2026	SURANJAN KUMAR SOMADAR VS INDUSIND BANK LTD., ZONAL OFFICE, KHORDHA	ALOK KUMAR PANDA VS	// () //
280	D-WP(C)/8435/2026 WP(C)/8448/2026	M/S. PSR ELECON PVT. LTD., HYDERABAD, TELENGANA VS THE ADDL COMNR (ADJUDICATING AUTHORITY) GST AND CENTRAL EXCISE, BHUBANESWAR	SAILESH DAS VS	// () //
281	D-WP(C)/11504/2026 WP(C)/8449/2026	MINATI RANI BARIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
282	D-WP(C)/11647/2026 WP(C)/8450/2026	MAYADHAR SETHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //
283	D-WP(C)/9206/2026 WP(C)/8451/2026	SUBHASANDHYA ROUT VS EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI	SASWATI MOHAPATRA VS	// () //

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284	D-WP(C)/11227/2026 WP(C)/8452/2026	ANANTA SAGAR SETHI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
285	D-WP(C)/11577/2026 WP(C)/8453/2026	PRABODHA DAS VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
286	D-WP(C)/9356/2026 WP(C)/8454/2026	BINOD BIHARI MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
287	D-WP(C)/11255/2026 WP(C)/8455/2026	BIBHU BHUSAN PANDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
288	D-WP(C)/11586/2026 WP(C)/8456/2026	BHABANI SHANKAR PRASAD MISHRA VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
289	D-WP(C)/11587/2026 WP(C)/8457/2026	BETIKHAI SAHU VS NARAYAN JENA	BUDHIRAM DAS VS	// 0 //
290	D-WP(C)/11378/2026 WP(C)/8458/2026	ARJUNA KUMAR DASH VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
291	D-WP(C)/10481/2026 WP(C)/8459/2026	AMYA RANJAN PADHAN VS STATE OF ODISHA	SANAT MAHAPATRA VS	// 0 //
292	D-WP(C)/11588/2026 WP(C)/8460/2026	BETIKHAI SAHU VS NARAYAN JENA	BUDHIRAM DAS VS	// 0 //
293	D-WP(C)/11117/2026 WP(C)/8461/2026	DHIRENDRA SENAPATI VS AUTHORIZED OFFICER, JANA SMALL FINANCE BANK, BRANCH OFFICE, LINK ROAD, CUTTACK	LAXMINARAYAN PATEL VS	// 0 //
294	D-WP(C)/11380/2026 WP(C)/8462/2026	ASHOK KUMAR CHAND VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
295	D-WP(C)/11627/2026	RITWIK SASMAL	BUDHIRAM DAS	//

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	WP(C)/8463/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/11132/2026 WP(C)/8464/2026	BIJAY CHANDRA XALXO VS STATE OF ODISHA	BIKRAM KESHARI SAHU VS	// 0 //
297	D-WP(C)/11549/2026 WP(C)/8465/2026	BHAGYASHREE MOHANTY VS UNION OF INDIA	GANESWAR BEHERA VS	// 0 //
298	D-WP(C)/10596/2026 WP(C)/8466/2026	DR.HARINARAYAN PRATIHARI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
299	D-WP(C)/11152/2026 WP(C)/8467/2026	SHRADHANJALI JENA VS ODISHA GRAMEEN BANK, BHUBANESWAR	BIKRAM SENAPATI VS	// 0 //
300	D-WP(C)/11061/2026 WP(C)/8468/2026	SANDHYARANI MOHARANA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
301	D-WP(C)/11559/2026 WP(C)/8469/2026	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	// 0 //
302	D-WP(C)/11206/2026 WP(C)/8470/2026	JAGANNATH SWAIN MOHAPATRA VS DEPUTY DIRECTOR, CONSOLIDATION, PURI	GOURI MOHAN RATH VS	// 0 //
303	D-WP(C)/11671/2026 WP(C)/8471/2026	M/S SRIKANTA KUMAR BISWAL, DHENKANAL VS THE CHIEF COMMISSIONER CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
304	D-WP(C)/11317/2026 WP(C)/8472/2026	M/S LA FUEL KSK, KEONJHAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
305	D-WP(C)/11734/2026 WP(C)/8473/2026	NIROD SAHOO VS ODISHA STATE FINANCIAL CORPORATION (OSFC), CUTTACK	RAMANI RANJAN MOHANTY VS	// 0 //
306	D-WP(C)/10858/2026 WP(C)/8474/2026	PRAMILA ROUL VS	SWAPNIL ROY VS	// 0

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307	D-WP(C)/10972/2026 WP(C)/8475/2026	STATE OF ODISHA SUDHANSU SEKHAR DEO VS	DR.BINODA KUMAR MISHRA VS	// // ()
308	D-WP(C)/11094/2026 WP(C)/8476/2026	STATE OF ODISHA RANJITA KUMARI PATRO VS	NIHAL RATH VS	// // ()
309	D-WP(C)/9366/2026 WP(C)/8477/2026	STATE GOVT.OF ODISHA, BHUBANESWAR SUDARSAN PANDA VS	DHANESWAR BEHERA VS	// // ()
310	D-WP(C)/9131/2026 WP(C)/8478/2026	STATE OF ODISHA SRIKANTA SETHI VS	SANKET KANUNGO VS	// // ()
311	D-WP(C)/11144/2026 WP(C)/8479/2026	STATE OF ODISHA PRANKRISHNA DAS VS	RAJESH KUMAR TRIPATHY VS	// // ()
312	D-WP(C)/11513/2026 WP(C)/8480/2026	CHIEF COMMISSIONER, CGST AND CX AND CUSTOMS, ODISHA, BHUBANESWAR DIPTIMAYEE DAS VS	DEBA PRASAD MISHRA VS	// // ()
313	D-WP(C)/9668/2026 WP(C)/8481/2026	THE SUPERINTENDENT OF CGST AND CX, BHUBANESWAR II RANGE ABHISHEK KUMAR DAS VS	AMARTYA MISHRA VS	// // ()
314	D-WP(C)/11444/2026 WP(C)/8482/2026	STATE OF ODISHA SNIGDHA SWAIN VS	SANDIPANI NAYAK VS	// // ()
315	D-WP(C)/10633/2026 WP(C)/8483/2026	STATE OF ODISHA MANJULATA MOHANTY VS	BRAHMANANDA TRIPATHY VS	// // ()
316	D-WP(C)/10099/2026 WP(C)/8484/2026	STATE OF ODISHA PRAHALADA SAHOO VS	RAMAKANTA DAS VS	// // ()
317	D-WP(C)/10648/2026 WP(C)/8485/2026	STATE OF ODISHA R.K. SUVENDU VS	BRAHMANANDA TRIPATHY VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/10984/2026 WP(C)/8486/2026	KAVITA PODDAR @ KABITA PODDAR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
319	D-WP(C)/11191/2026 WP(C)/8487/2026	SUKANTA KUMAR KAR VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
320	D-WP(C)/10898/2026 WP(C)/8488/2026	JAGABANDHU DHARUA VS UNION OF INDIA	DHANESWAR BEHERA VS	// 0 //
321	D-WP(C)/10879/2026 WP(C)/8489/2026	KIRAN KUMAR SAMAL VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
322	D-WP(C)/11196/2026 WP(C)/8490/2026	JYOTIRANJAN NANDA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
323	D-WP(C)/10931/2026 WP(C)/8491/2026	LOPAMUDRA DAS VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// 0 //
324	D-WP(C)/11299/2026 WP(C)/8492/2026	LAXMIKANTA RANA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
325	D-WP(C)/9874/2026 WP(C)/8493/2026	YOUTH COUNCIL FOR DEVELOPMENT ALERNATIVES (YCDA), BAUNSUNI, BOUDH VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
326	D-WPCRL/7051/2026 WPCRL/33/2026	RUBI BIBI VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	//0 0 //
327	D-WPCRL/7864/2026 WPCRL/34/2026	ASANTI NAHAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	ODAGAON /339 /2025 0 //
328	D-ABLAPL/7617/2026 ABLAPL/3216/2026	NILAKANTHA AGRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MAIDALPUR /20 /2026 0 //
329	D-ABLAPL/7283/2026	MANASI OJHA	ASHOK KUMAR BEHERA	JAJPUR TOWN /61 /2026

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	ABLAPL/3217/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/7579/2026 ABLAPL/3218/2026	PRANAB BISWAL @ PRANAB KUMAR BISWAL @ MILU VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /209 /2025 () //
331	D-ABLAPL/7375/2026 ABLAPL/3219/2026	MANAS KUMAR SUBUDHI VS STATE OF ODISHA	SATYABHAMA SETH VS	/ /0 () //
332	D-ABLAPL/7582/2026 ABLAPL/3220/2026	JITENDRA SAHU @ NILU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL SADAR PS /450 /2023 () //
333	D-ABLAPL/7469/2026 ABLAPL/3221/2026	RAKESH @ BUNTY SWAIN VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	KUMBHARAPARA /35 /2021 () //
334	D-ABLAPL/7476/2026 ABLAPL/3222/2026	RAJINDRA NAIK VS STATE OF ODISHA	RAJJEET ROY VS	PUINTALA /51 /2026 () //
335	D-ABLAPL/7621/2026 ABLAPL/3223/2026	SEBATI BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /56 /2026 () //
336	D-ABLAPL/7441/2026 ABLAPL/3224/2026	BISWARANJAN BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	/ /0 () //
337	D-ABLAPL/7622/2026 ABLAPL/3225/2026	MUNA @ SANGRAM PRADHAN VS STATE OF ODISHA	SATYASHREE MOHANTY VS	JAGATSINGPUR /197 /2026 () //
338	D-ABLAPL/7625/2026 ABLAPL/3226/2026	RUDRA PRATAP BIBHAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /23 /2026 () //
339	D-ABLAPL/7478/2026 ABLAPL/3227/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /176 /2016 () //
340	D-ABLAPL/7630/2026 ABLAPL/3228/2026	CHITTARANJAN JENA VS	AMULYA RATNA PANDA VS	NAIKANI-DIHI /41 /2026 ()

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341	D-ABLAPL/7510/2026 ABLAPL/3229/2026	STATE OF ODISHA NARAYAN PRADHAN VS	SARAT KUMAR JENA VS	// KHALLIKOTE /129 /2026 ()
342	D-ABLAPL/7631/2026 ABLAPL/3230/2026	STATE OF ODISHA MANORANAJN JENA VS	AMULYA RATNA PANDA VS	// NAIKANI-DIHI /41 /2026 ()
343	D-ABLAPL/7513/2026 ABLAPL/3231/2026	STATE OF ODISHA DIPTI SUNDAR BAL @ DIPTI BAL VS	JYOTIRMAYA SAHOO VS	// CHANDABALI /363 /2025 ()
344	D-ABLAPL/7559/2026 ABLAPL/3232/2026	STATE OF ODISHA ARATI SETHI VS	BHARAT JALLI VS	// BEGUNIA P.S. /102 /2026 ()
345	D-ABLAPL/7648/2026 ABLAPL/3233/2026	STATE OF ODISHA RATIKANTA BHOI VS	SUKANTA KUMAR NAYAK VS	// MAHILA P.S.(BBSR) /83 /2026 ()
346	D-ABLAPL/7561/2026 ABLAPL/3234/2026	STATE OF ODISHA RAMA CH. SAHU VS	PRANAYA KUMAR MOHAPATRA VS	// JARAPADA /36 /2026 ()
347	D-ABLAPL/7632/2026 ABLAPL/3235/2026	STATE OF ODISHA TERU @ KANHU NAYAK VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /2 /2026 ()
348	D-ABLAPL/7562/2026 ABLAPL/3236/2026	STATE OF ODISHA SK LUKMAN VS	BHARAT JALLI VS	// TELKOI /161 /2025 ()
349	D-ABLAPL/7635/2026 ABLAPL/3237/2026	STATE OF ODISHA RAJESH PARIDA @ LIPUN PARIDA VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /147 /2026 ()
350	D-ABLAPL/7661/2026 ABLAPL/3238/2026	STATE OF ODISHA MD.SAHIL @ SAHIL KHAN VS	AMITAV TRIPATHY VS	// PADAMPUR /231 /2025 ()
351	D-ABLAPL/7599/2026 ABLAPL/3239/2026	STATE OF ODISHA GYANARANJAN NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARSHAGHAI /94 /2026 () //

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352	D-ABLAPL/7602/2026 ABLAPL/3240/2026	ABHISHEK TRIPATHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
353	D-ABLAPL/7585/2026 ABLAPL/3241/2026	NARAYAN SAHOO VS STATE OPF ODISHA	DIPTIMAYEE LENKA VS	KUJANGA /70 /2026 () //
354	D-ABLAPL/7607/2026 ABLAPL/3242/2026	ABHIJIT NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /383 /2024 () //
355	D-ABLAPL/7608/2026 ABLAPL/3243/2026	SANTOSH KUMAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /64 /2026 () //
356	D-ABLAPL/7406/2026 ABLAPL/3244/2026	SUBASH NAYAK VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	BOIPARIGUDA /236 /2023 () //
357	D-ABLAPL/7724/2026 ABLAPL/3245/2026	PHIROJ BIRA VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	//0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000023/2025
358	D-ABLAPL/7657/2026 ABLAPL/3246/2026	SARASWATI BAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR SADAR /77 /2026 () //
359	D-ABLAPL/7640/2026 ABLAPL/3247/2026	SANATAN MUDULI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /69 /2026 () //
360	D-ABLAPL/7642/2026 ABLAPL/3248/2026	SAROJINI SENAPATI VS STATE OF ODISHA	SUBHENDU KAR VS	KHARABEL NAGAR P.S. /51 /2026 () //
361	D-ABLAPL/7643/2026 ABLAPL/3249/2026	BISWAMOHAN SENAPATI VS STATE OF ODISHA	SUBHENDU KAR VS	KHARABEL NAGAR P.S. /51 /2026 () //
362	D-ABLAPL/7502/2026 ABLAPL/3250/2026	KARTIKESWAR SINGH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SULIAPADA /30 /2026 () //
363	D-ABLAPL/7651/2026	SRIKANTA KUMAR BHUYAN	MITALEE JESTHI	CDA-II /31 /2025

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	ABLAPL/3251/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/7662/2026 ABLAPL/3252/2026	TARUN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHUNTA /140 /2021 () //
365	D-ABLAPL/7453/2026 ABLAPL/3253/2026	HAJARIMAL MEENA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	MANCHESWAR P.S. /57 /2026 () //
366	D-ABLAPL/8148/2026 ABLAPL/3254/2026	MD. SADIQ HAMDAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MALGODOWN /71 /2026 () //
367	D-ABLAPL/7669/2026 ABLAPL/3255/2026	AMITA NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	DARINGBADI /201 /2024 () //
368	D-ABLAPL/7731/2026 ABLAPL/3256/2026	MANORANJAN SAMAL VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BARI RAMCHANDRAPUR /94 /2026 () //
369	D-ABLAPL/6702/2026 ABLAPL/3257/2026	RAMAKANTA GEDI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARI RAMCHANDRAPUR /279 /2025 () //
370	D-ABLAPL/7807/2026 ABLAPL/3258/2026	RANJAN KUMAR GHADEI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /78 /2026 () //
371	D-ABLAPL/7673/2026 ABLAPL/3259/2026	BINOD KUMAR PRADHAN VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHANTAPADA /265 /2025 () //
372	D-ABLAPL/7705/2026 ABLAPL/3260/2026	CHITTARANJAN KANUGO VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KUDANAGARI /57 /2026 () //
373	D-ABLAPL/7732/2026 ABLAPL/3261/2026	BIGYAN MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /58 /2026 () //
374	D-ABLAPL/7808/2026 ABLAPL/3262/2026	SURYANARAYAN MALIK @ MALLIK VS	ARIJEET MISHRA VS	RAJNAGAR /129 /2025 ()

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375	D-ABLAPL/7763/2026 ABLAPL/3263/2026	STATE OF ODISHA JITU @ JITENDRA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// PARJANG /504 /2025 () //
376	D-ABLAPL/7779/2026 ABLAPL/3264/2026	STATE OF ODISHA PRATAP KUMAR MAHARANA VS STATE OF ODISHA	DILLIP KUMAR BEHERA VS	// CHANDAKA P.S. /125 /2026 () //
377	D-ABLAPL/7810/2026 ABLAPL/3265/2026	STATE OF ODISHA NITYAGOPAL SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	// JALESWAR /446 /2025 () //
378	D-ABLAPL/7818/2026 ABLAPL/3266/2026	STATE OF ODISHA BISWAJIT PALLAI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// MANCHESWAR P.S. /545 /2025 () //
379	D-ABLAPL/7803/2026 ABLAPL/3267/2026	STATE OF ODISHA JASPREET SINGH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// BARBIL /56 /2026 () //
380	D-ABLAPL/7757/2026 ABLAPL/3268/2026	STATE OF ODISHA SANJAYA KU. MALIK @ SANJAYA MALIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	// DHUSURI /92 /2026 () //
381	D-ABLAPL/6219/2026 ABLAPL/3269/2026	STATE OF ODISHA AJIT ROUT VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// BALIMI /32 /2026 () //
382	D-ABLAPL/7806/2026 ABLAPL/3270/2026	STATE OF ODISHA BIRAJ @ BIRAJA SINGH DALPATY VS STATE OF ODISHA	ASIT KUMAR JENA VS	// KHARIAR /253 /2023 () //
383	D-ABLAPL/7821/2026 ABLAPL/3271/2026	STATE OF ODISHA CHINMAYEE NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// MANCHESWAR P.S. /544 /2025 () //